

**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**  
**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 01-11-2021 TO 05-11-2021**

S. NO	APPEAL NO .	FINAL ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
1	C/51071/2020	51887/2021	29/10/2021	1/11/2021
2	ST/50055/2015	51888/2021	29/10/2021	1/11/2021
3	ST/51910-51913, 52992/2016	51891-51895/2021	29/10/2021	1/11/2021
4	ST/53026/2016	51900/2021	28/10/2021	1/11/2021
5	ST/52540/2016	51901/2021	28/10/2021	1/11/2021
6	ST/51762/2016	51904/2021	29/10/2021	1/11/2021
7	ST/50494/2016	51905/2021	29/10/2021	1/11/2021
		<b>MISC ORDERS</b>		
1	ST/50168/2019	50129-50130/2021	28/10/2021	1/11/2021
2	ST/50289/2019	50131/2021	28/10/2021	1/11/2021
3	ST/50513/2019	50132-50133/2021	28/10/2021	1/11/2021
4	ST/51066/2019	50134/2021	28/10/2021	1/11/2021
5	ST/52104/2019	50135-50136/2021	28/10/2021	1/11/2021
6	ST/52983/2018	50143/2021	29/10/2021	1/11/2021
7	ST/52929/2015	50144/2021	29/10/2021	1/11/2021
8	C/50765/2021	50147/2021	29/10/2021	1/11/2021
9	C/60/2010	50148/2021	1/11/2021	1/11/2021

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

*(Handwritten Signature)*

*(Handwritten Signature)*  
**DEPUTY REGISTRAR**